

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.641
TO BE ANSWERED ON THE 6TH FEBRUARY, 2018

NATIONAL HORTICULTURE MISSION

641. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRI ARVIND SAWANT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदुशुआओ एवं किसान कल्याण ½â"ãè be pleased to state:

- (a) the number of districts covered under the National Horticulture Mission in the country along with the State-wise details thereof;
- (b) whether the Government proposes to expand the National Horticulture Mission in the remaining districts also;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government has received representations from various States to include more number of districts under the said Mission; and
- (e) if so, the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदुशुआओ एवं किसान कल्याण ½â"ãè ½ñ Æ•¼ã ½â"ãè (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a): State-wise details of the total number of districts included under the Mission for Integrated Development of Horticulture (MIDH) are at **Annexure**.
- (b) & (c): Currently there is no such proposal.

(d) & (e): Yes, Madam. Several requests have been received from various States for inclusion of more districts under the Mission. On the issue of inclusion of more districts under MIDH, the view of the department is that while finalizing/indentifying districts for inclusion under MIDH, a cluster approach for developing potential horticultural crops for ensuring backward and forwarded linkages was adopted. The selection of the district was decided on the comparative advantage of crops based on agro climatic conditions and potential for developing marketing opportunities. No new districts are being added as this may result in thinning out of already limited resources.

However, there is a provision under MIDH scheme for setting up of infrastructure units relating to post harvest management, marketing and other projects based activities in non-MIDH districts, provided there is a clear linkage of the units with the horticulture produce. Apart from this, activities for development of horticulture in non-MIDH districts can be carried out under other Government schemes like Rashtriya Krishi Vikas Yojana (RKVY), Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Pramparagat Krishi Vikas Yojana (PKVY) etc.

Annexure-I**Statement showing State wise Districts covered under MIDH**

Sl. No.	Name of States/UTs	No. of Districts*
1	Andaman & Nicobar	Two (2)
2	Andhra Pradesh	Eleven (11)
3	Bihar	Twenty Three (23)
4	Chhattisgarh	Nineteen (19)
5	Dadra & Nagar Haveli	One (1)
6	Delhi	One (1)
7	Goa	Two (2)
8	Gujarat	Fifteen (15)
9	Haryana	Eighteen (18)
10	Jharkhand	Seventeen (17)
11	Karnataka	Thirty (30)
12	Kerala	Fourteen (14)
13	Lakshadweep	One (1)
14	Maharashtra	Thirty Three (33)
15	Madhya Pradesh	Thirty Nine (39)
16	Odisha	Twenty Four (24)
17	Punjab	Eighteen (18)
18	Puducherry	Four (4)
19	Rajasthan	Twenty Four (24)
20	Tamil Nadu	Twenty (20)
21	Telangana	Nine (9)
22	Uttar Pradesh	Forty Five (45)
23	West Bengal	Fourteen (14)
24	Arunachal Pradesh	Twenty One (21)
25	Assam	Thirty Three (33)
26	Manipur	Sixteen (16)
27	Meghalaya	Eleven (11)
28	Mizoram	Eight (8)
29	Nagaland	Eleven (11)
30	Sikkim	Four (4)
31	Tripura	Four (4)
32	Himachal Pradesh	Twelve (12)
33	Jammu & Kashmir	Twenty Two (22)
34	Uttarakhand	Thirteen (13)
Total		Five Hundred Thirty Nine (539)

* Subsequent to identification of districts for MIDH implementation, some of the MIDH districts were bifurcated/ merged.
